

BA TMP 28 of 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

B.A No.28 of 2020

(Crime No.83/2020 of Thrikkakkara Police Station)

Petitioner /Accused No.7

Nithin.N.N., Aged 32 years,

S/o.Narayanankutty, Nilamputhuvil House,

Pattupura Nagar, Kakkanadu village, Ernakulam District.

By Adv.M.B.Sandeep

Respondent/ Complainant:

State of Kerala represented by

Public Prosecutor, High Court of Kerala ,

Pin - 682 031.

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned counsel for the petitioner seeks permission to not press the above Bail Application. Permission is granted. The Bail Application is dismissed as not pressed.

**C.S.DIAS
JUDGE**

sks/17.4.2020